

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2016  
NAME OF THE PETITIONER(S) : John S. Dorai  
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others  
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	J. JENNY	Counsel for Impleader Third party in CANOS. 43 & 44/2017 in CPNO. 2/2016	J. Jenny
2.	R. Padmanabhan	Counsel for the Petitioner.	R. Padmanabhan
3.	D. PRADHU MUKUNTH ANANDAR	John Dorai Counsel for 1 <sup>st</sup> Respondent	D. Pradu
4.	S. BHARATHIRAJAN	Counsel for R2 to R11	S. Bharathirajan

ORDER

Counsel for the Petitioner present. Counsel for Applicant in CA/44/2017 and CA/45/2017 is directed to submit whether he received the copies of the counter.

In CA/75/2017 Counsel representing both the parties present and prayed time for making submissions. At request, time is extended. Put up on **30.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)